

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
STARRED QUESTION No. 127
TO BE ANSWERED ON 28.07.2021**

Utilization of CSR Funds

***127. SHRI SANJAY SETH:**

Will the Minister of COAL be pleased to state:

- (a) whether the Government has formulated any scheme to utilize Corporate Social Responsibility (CSR) fund of coal companies for the development of coalfields especially in Jharkhand;
- (b) if so, the details thereof along with the details of such development works being carried out;
- (c) the quantum of funds accrued and utilized by coal PSUs for the purpose during the last three years and the current year;
- (d) the status of physical progress of such development works/activities;
- (e) whether any of the coal PSUs has defaulted in spending CSR funds and if so, the details thereof along with the corrective action taken by the Government thereon; and
- (f) whether any relief is being provided to the families of the miners who suffered accidents and if so, the details thereof?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a) to (f): A statement is laid on the table of the House.

STATEMENT IN REPLY TO LOK SABHA STARRED QUESTION NO. 127 FOR ANSWER ON 28/7/2021 ASKED BY SHRI SANJAY SETH, M.P. REGARDING UTILIZATION OF CSR FUND.

(a) & (b) : Development works/activities are undertaken by Coal India Limited (CIL) and its subsidiaries under Corporate Social Responsibility (CSR). As per CSR policy of CIL, subsidiary companies undertake CSR works in their State(s) of operation and CIL undertakes CSR works in whole of India including the States covered by subsidiaries. Accordingly, Eastern Coalfields Ltd. (ECL), Bharat Coking Coal Ltd. (BCCL), Central Coalfields Ltd. (CCL) and Coal India Ltd. (CIL) have executed CSR works in the state of Jharkhand. The details of major CSR works in Jharkhand during the last three years and current year are enclosed as **Annexure A**.

(c) & (d): The details of total CSR funds allocated by CIL subsidiaries operating in the State of Jharkhand and the actual expenditure in the State during the last three years and current year are given in the table below:

Financial Year	Total CSR Statutory requirement as per Companies Act, 2013 of ECL, BCCL, CCL (Rs. crores)	Actual CSR Expenditure in the state of Jharkhand (Rs. crores)
2018-19	52.62	50.97
2019-20	58.97	65.81
2020-21	55.30	71.33
2021-22 (Provisional)	57.58	18.07 (Apr. – June 2021) (Provisional)

The physical progress of major CSR works in Jharkhand is attached as in **Annexure A**.

(e): No shortfall has been witnessed in utilization of CSR funds in each of the last three years i.e. FY 18-19 to FY 20-21 in CIL and its subsidiaries collectively.

(f): Although not a part of CSR, the following compensation is being provided uniformly in Coal India Limited and its subsidiaries:

(A) Following compensation are being provided to the employee who suffered accidents or die due to mine accident:

1. Compensation under The Employee's Compensation Act, 1923.
2. An amount of ₹ 15 lakh is paid as ex-gratia, in case of fatal mine accident.
3. An amount upto ₹ 1,25,000/- is paid under the Life Cover Scheme in case of death.
4. In addition to compensation under the Employee Compensation Act, an additional amount of ₹ 90,000 is paid in case of death or permanent total disablement resulting on

account of accident arising out of and in course of employment is paid to non-executive employees.

5. Upto ₹ 20 Lakhs as per Payment of Gratuity (Amendment) Act, 2018.
6. All employees are covered under the Coal Mines Provident Fund scheme with equal shares both by employees and the company. The accumulated amount is paid.
7. Payment of leave encashment and any other dues.
8. Pension as per Coal Mines Pension Scheme, 1998.
9. Compassionate Employment is provided to one dependent of the deceased employee. In lieu of compassionate employment, monthly monetary compensation is paid to the female dependent of the deceased employee. This amount is revised with every wage revision. Presently the Monthly Monetary compensation is paid at ₹ 26,292.97 & ₹ 40,000 per month for non-executives and executives respectively

(B) Relief/compensation to the families of Contractors' workers who suffered accidents or die due to mine accident: -

1. Compensation under the Employee's compensation Act, 1923
2. An amount of ₹ 15 lakh is paid to the next of kin of the contractors' worker in case of fatal mine accident by the contractor.
3. Amount of gratuity (if eligible) as per Payment of Gratuity (Amendment) Act, 2018 by the contractor.
4. Nominee of deceased contractors' workers are eligible for payment of accumulated amount under EPF/CMPF.

Annexure-A**Major CSR works in Jharkhand during 2018-19 to 2020-21 and the current year**

S. No.	Subsidiary	Year	Project Details	CSR Fund Spent (Rs. Cr.)	Physical Progress
1	CIL	2021-22	Improvement of Infrastructure at District Hospital, Simdega to tackle COVID-19 related challenges	0.99	Ongoing
2	CIL	2021-22	Setting up oxygen generation plant at East Singhbhum, Jharkhand	0.65	Ongoing
3	CIL	2021-22	Procurement of one Advance Life Support (ALS) ambulance for Palamu district	0.60	Ongoing
4	ECL	2021-22	Setting up 200 bedded Dedicated COVID Hospital (DCH) at newly constructed Hospital Building at Hansdiha in Saraiyahat Block of Dumka District	3.45	Ongoing
5	ECL	2021-22	Fund to Aspirational District Godda for procurement of medical and other equipments required to fight against COVID-19	3.40	Ongoing
6	CIL	2020-21	Promotion of horticulture in aspirational district Simdega	0.63	Ongoing
7	ECL	2021-22	Providing fund for Development and Repairing of basic infrastructure and procurement of medical equipments for the COVID care centers at different Hospitals, Health centers & other COVID centers of Deoghar District	3.00	Ongoing
8	BCCL	2021-22	Financial assistance through depository mode to Dhanbad District Administration to combat COVID-19	1.00	Fund transferred
9	CCL	2021-22	Up-gradation of of 100 Anganwadi Center into Model Anganwadi Center at Chatra District	1.50	Ongoing
10	CCL	2020-21	Transfer of fund to Govt. of Jharkhand for COVID-19 relief	20.00	Completed

11	CCL	2020-21	Establishment of Centralized kitchen for Mid-Day Meal Scheme	7.72	Fund transferred
12	CCL	2020-21	Upgradation of Anganwadi Centres (AWCs) into Model Anganwadi Centres in Ranchi District	2.25	Fund transferred
13	CCL	2020-21	Upgradation of Anganwadi Centres (AWCs) into Model Anganwadi Centres in Bokaro District	1.50	Fund transferred
14	CCL	2020-21	Upgradation of Anganwadi Centres (AWCs) into Model Anganwadi Centres at Latehar District	2.51	Fund transferred
15	CCL	2020-21	Running and maintenance of sports academy at Hotwar, Ranchi for FY 20-21	6.48	Completed
16	CCL	2020-21	1500 Nos. Household Solar light units in Amrapali Opencast project villages	1.12	Completed
17	BCCL	2020-21	Depository mode financial assistance to Dhanbad District Administration for works to be undertaken to combat COVID-19 situation in Dhanbad district	2.00	Completed
18	BCCL	2020-21	Depository mode funds transfer to Giridih District Administration for development activities to be undertaken in Aspirational District Giridih	1.22	Completed
19	CCL	2019-20	24 Nos. Of Deep bore wells with Solar Powered Submersible pump sets with water storage & water supply facilities in Project Affected villages of Magadh Amrapali area	3.04	Completed
20	CCL	2019-20	Financial Support to State AYUSH Society for organizing Yoga Day	1.04	Completed
21	CCL	2019-20	Construction of Skill Development Centre at Jonha	1.22	Completed
22	CCL	2019-20	Running and maintenance of sports academy at Hotwar, Ranchi for FY 19-20	14.62	Completed
23	CCL	2019-20	Research project titled "Traditional uses of Kachnar (bauhinia variegate) for human and nutrition: An epidemiological study in tribal	2.67	Ongoing

			districts of Jharkhand, India" through AIIMS		
24	CCL	2019-20	Installation of Pre-fabricated toilet in circulating areas of Railway Station of Jharkhand	17.39	Ongoing
25	CCL	2019-20	Upgradation of Anganwadis of Aspirational district Ramgarh	2.25	Fund transferred
26	BCCL	2019-20	Development of smart classes in 129 schools of Dhanbad	1.94	Completed
27	CIL	2018-19	Training of 300 youth in plastic engineering trades through Central Institute of Plastic Engineering & Technology (CIPET)	1.94	Completed
28	CCL	2018-19	Deep bore wells in project affected villages	1.84	Completed
29	CCL	2018-19	Adoption of children for different education related initiatives such as CCL Ke Laal/Laadli and Kayakalp School	1.27	Completed
30	CCL	2018-19	Running and maintenance of sports academy at Hotwar, Ranchi for FY 18-19	5.28	Completed
31	ECL	2018-19	Construction of school building at Nirsha block, Mugma	3.57	Completed
32	ECL	2018-19	Repair, renovation and restoration of Samudra Bandh, Maheshpur & Gangasagar Talab, Mahagama	2.30	Completed
